

SCHEDULE II

FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

To

22/11/2021

The Liquidator

Shri Arvind Gaudana

#307, Ashirwad Paras, Near Prahladnagar Garden,
Corporate Road, Prahladnagar,
Satellite, Ahmedabad, India - 380 015

From,

PEGASUS ASSETS RECONSTRUCTION PVT LTD.

Principal Office:

No 55-56, Free Press House, Fifth Floor,
Nariman Point, Mumbai -400021

Registered Office:

507, Dalamal House,
Nariman Point, Mumbai - 400 021.

Subject: Submission of proof of claim in respect of the liquidation of M/s. Oren Kitchen Appliance Private Limited under the Insolvency and Bankruptcy Code, 2016.

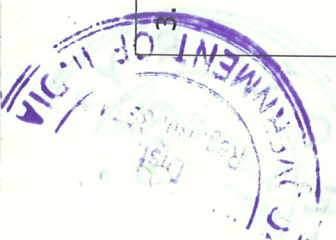
Madam/Sir,

PEGASUS ASSETS RECONSTRUCTION PVT LTD. hereby submits this proof of claim in respect of the liquidation of M/s. Oren Kitchen Appliance Private Limited. The details for the same are set out below:

1.	NAME OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY) PROVIDE IDENTIFICATION NUMBER	Pegasus Assets Reconstruction Pvt Ltd in its capacity as Trustee of Pegasus Group Thirty-Three Trust I, vide assignment agreement dated 27 th March 2018. (Assignment agreement attached herewith)
		U65999MH2004PCT144113
2.	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	Pegasus Assets Reconstruction Pvt. Ltd., 55-56, Fifth Floor, Free Press House, Free Press Journal Road, Nariman Point, Mumbai - 400 021 Email: ravendernath@pegasus-arc.com; jayachandran@pegasus-arc.com; shivangi@pegasus-arc.com



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TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED)

Facility	Term AMLN/65	Loan	Cash CC/284	Credit LBLN/175	Loan LBLN/175	Term LBLN/174	Loan
Principal	14,174,925.00	46,146,979.04	46,146,979.04	76,759,714.00	155,999,924.00		
Interest	9,451,018.05	27,418,571.54	27,418,571.54	51,322,150.79	104,315,186.46		
Penal Interest	1,469,805.26	4,576,622.99	4,576,622.99	7,968,164.51	16,194,592.63		
Legal & Other Charges	20,200.00	-	-	-	-		
Other Expenses	1,433,136.52	-	-	-	-		
Expenses paid towards CIRP	200,000.00						
Total Dues	26,749,084.83	78,142,173.57	78,142,173.57	136,050,029.30	276,509,703.09		

TOTAL AMOUNT OF CLAIM 517,450,990.79

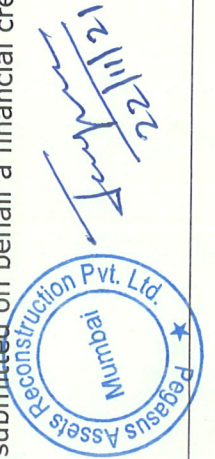
Annexure I	
4. DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	
5. DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	NIL
6. DETAILS OF HOW AND WHEN DEBT INCURRED	Date of sanction of loan - 4 th July 2016 Date of NPA - 30 th April 2017
7. DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BESET-OFF AGAINST THE CLAIM	NIL
8. DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	Plot No. 278/1, 278/2, Umargaon Ind. Est. Ltd. GIDC, District - Valsad, Gujarat -396171 and machineries, stocks and debtors in the business premises. As per registered deed of mortgage dated 5 th January 2017. Valuation for the plot - Rs.27.79 Crs.
Annexure I and II	
8A. WHETHER SECURITY INTEREST IS RELINQUISHED	

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9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NIL												
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	<table border="1"> <tr> <td>Account Name</td> <td>Pegasus Group Thirty Three Trust I</td> </tr> <tr> <td>Bank Account No</td> <td>015012100000646</td> </tr> <tr> <td>Bank Name</td> <td>Apna Sahakari Bank Limited</td> </tr> <tr> <td>Branch Address</td> <td>400098015</td> </tr> <tr> <td>MICR Code</td> <td>ASBL00000015</td> </tr> <tr> <td>IFSC Code</td> <td>Pegasus Group Thirty Three Trust I</td> </tr> </table>	Account Name	Pegasus Group Thirty Three Trust I	Bank Account No	015012100000646	Bank Name	Apna Sahakari Bank Limited	Branch Address	400098015	MICR Code	ASBL00000015	IFSC Code	Pegasus Group Thirty Three Trust I
Account Name	Pegasus Group Thirty Three Trust I													
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Bank Name	Apna Sahakari Bank Limited													
Branch Address	400098015													
MICR Code	ASBL00000015													
IFSC Code	Pegasus Group Thirty Three Trust I													
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	Annexure I												

Signature of financial creditor or person authorized to act on his behalf
(Please enclose the authority if this is being submitted on behalf a financial creditor)



Name in BLOCK LETTERS: JAYACHANDRAN

Position with or in relation to creditor: Senior Vice President and Authorized Officer

Address of person signing: 55-56, Free Press House, Fifth Floor, Nariman Point, Mumbai - 400021

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.





AFFIDAVIT

I, Jayachandran, currently working, at No 55-56, Free Press House, Fifth Floor, Nariman Point, Mumbai -400021 do solemnly affirm and state as follows:

1. M/S. Oren Kitchen Appliances Private Limited, the corporate debtor was, at the liquidation commencement date, that is, the day 28th October of 2021 and still is, justly and truly indebted to Pegasus Assets Reconstruction Private Limited for a sum of Rs. 517,450,990.79 (Rs. Fifty One Crore Seventy Four Lakhs Fifty Thousand Nine Hundred and Ninety Rupees and Seventy Nine Paise Only).
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified in Annexure I and Annexure II.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever.

Solemnly, affirmed at Mumbai on 11th November 2021.

Before me,



Notary / Oath Commissioner.

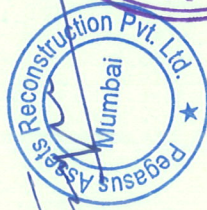
Deponent's signature.

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para to of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified at Mumbai on 11th November 2021

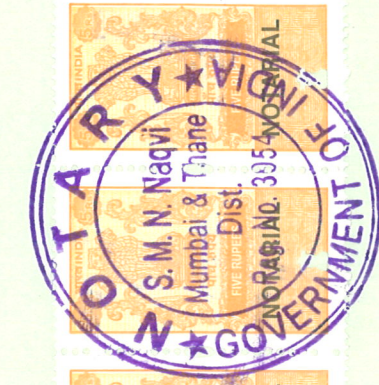
Deponent's signature.



Seen BEFORE ME
22-11-21
S. M. N. Naqvi
NOTARY
Government of India
Mumbai & Thane Dist.



S. No. 77 P. No. 08
NOTARY Register. 508 Date 22/11/2021



22/11/2021